

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP 88/2019
In
OA 574/2014**

This the 29th day of July, 2019

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R. N. Singh, Member (J)**

PN 8179, S.R. Bhat, Ex-UDC, AGED, 51 years
Canteen Stores Department
C/o-10/C, Old Uttam Nagar,
New Delhi-110059.

..... Applicant/Petitioner

(By Advocate : Sh. Deepak Verma for Sh. E.J. Verghese)

VERSUS

1. Mr. Sanjay Mitra
Secretary
Ministry of Defence
South Block
Govt of India
New Delhi-110011
2. Lt. General Gopal R.
Quarter Master General
Army Hqrs
Sena Bhawan
New Delhi-110011
3. Major General Raj Sinha, VSM
General Manager, CSD
119, M.K. Road, Adelphy
Mumbai-400020
4. Mr. A.K. Verma
Joint General Manager
CSD, Adelphy
119, M.K. Road, Mumbai-400020

5. Shri J.N. Kar, Officiating DGM, P&A
CSD 119, M.K. Road, Mumbai-400020

.... Respondents/Contemnors

(By Advocate : Sh. Rajinder Nischal)

ORDER (ORAL)

Hon'ble Mr. R.N. Singh, Member (J):

Heard both the parties.

2. Learned proxy counsel for petitioner submits that in compliance of the direction of this Tribunal in order/judgement dated 28.03.2018 in the aforesaid OA, the respondents have passed an order dated 28.03.2019 (Annexure R-1).

He, further, submits that Contempt Petition (CP) may be closed, however, with a liberty to the petitioner to challenge the order dated 28.03.2019 passed by the respondents, if he is so advised.

3. In view of the aforesaid, CP is closed. Notices are discharged with a liberty to the petitioner in accordance with law.

(R.N. Singh)
Member (J)

/akshaya/

(Pradeep Kumar)
Member (A)